

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 241
(IB)-702/ND/2018
IA/4227/2020

IN THE MATTER OF:

Super Print Services ... Applicant/Petitioner
Versus
M/s. Xalta Food and Beverages Pvt.Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 21.12.2020

CORAM:

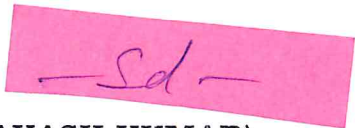
SHRI. B. S. V. PRAKASH KUMAR,
HON'BLE ACTG. PRESIDENT

SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

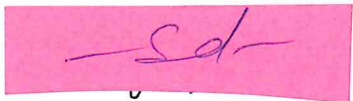
PRESENT: Ms. Kajal Bhatia, Advocate for Respondent No. 7
Ms. Deepika Raghav, Adv. For IRP
Naveen Kumar Jain Resolution Professional
Abhishek Anand & Kunal Godhwani for ex-director

ORDER

List on 2nd February, 2021.



(B. S. V. PRAKASH KUMAR)
ACTING PRESIDENT



(L. N. GUPTA)
MEMBER (TECHNICAL)